MR. DEPUTY CHAIRMAN : Copies will be circulated. If you want, you may give notice of a motion.

श्री सुन्दर सिंह भंडारी : स्टेटमेंट की कापी देखे बिना तो यह बड़ा कठिन होगा । स्टेटमेंट को देखन के बाद सोचेंगे और अगर उसके ऊपर स्पब्टीकरण की आवश्यकता है तो वह करेंग ।

श्री उपसभागति : स्टेटमेंट को देखने के बाद मैं वह तोचेंगे ।

MOTION FOR EXTENSION OF TIME FOR PRESENTATION OF THE REPORT OF THE JOINT COM-MITTEE OF THE HOUSES ON THE MEDICAL FERMINATION OF PREGNANCY BILL, 1969

SHRI MULKA GOVINDA REDDY (Mysore) : Sir, I move :

"that the ime appointed for the presentation of the Report of the Joint Commit ee of the Houses on the Medical Fermination of Pregnancy Bill, 1969, be further extended up to the first day of the Seventyfourth Sessior of the Rajya Sabha."

The question vas put and the motion was adopted.

STATEMENT BY MINISTER RE-LATING TO DELHI UNIVERSITY (AMENDMENT), ORDINANCE. 1970

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : Sir, I beg to lay on the Table a statement (in English and Hindi) explaining the circumstances which necessitated immediate legislation by the Delhi University (Amendment) Ordinance, 1970 [Placed in Library. See No LT-3658 '70] REFERENCE TO THE DEMAND FOR SETTING UP A SECOND STEEL PLANT IN ORISSA

SHRI MULKA GOVINDA REDDY (Mysore) : Mr. Deputy Chairman, Sir, I would like to draw the attention of the Government to the fact that in Orissa there is a complete bundh in which all political parties and the entire people of Orissa have participated to uraw the attention of the Government of India to the injustice done to them in not establishing a steel plant in Orissa. Members of Parliament belonging to all parties are performing dharna in front of the Prime Minister's residence today. Therefore, it is impera-tive that the Government of India should come forward with a statement with regard to the reasonable and just demand made by the people of Orissa for establishing a steel plant there. I, therefore, urge the Prime Minister to make a statement in this House with regard to the question that has now been raised by the people of Orissa with regard to the establishment of a steel plant in Orissa.

SHRI BHUPESH GUPTA (West Bengal): We fully support the demand for a second steel plant in Orissa. I think this legitimate demand should be accepted.

(Some hon. Members stood up in their seats.)

MR. DEPUTY CHAIRMAN: Let there be no discussion now. The Chairman had allowed Mr. Mulka Govinda Reddy to raise this question in the House. He has raised it. Let there be no discussion at this moment.

SHRI DAHYABHAI V. PATEL (Gujarat): Kindly allow two minutes to Members to say something. Steel plants are being given on consideration of vote-catching and not on the economics of it. Steel plants should be located on the basis of economics, production of steel and not merely for vote-catching as is being done. Three steel plants have been announced. The question is: How, why and where? There is abun-

[Shri Dahyabhai V. Patel.]

dance of iron ore. Where there is possibility of having another steel plant it is being neglected. Therefore, the people of Orissa are quite rightly agitated over this. The attention of the House must be drawn to this aspect.

KUMARI SHANTA VASISHT (Delhi) : When Members some of Parliament went the Prime to see Minister, she went out through the backdoor without seeing them. She should have heard and talked to them and even given an assurance. Instead she went away by the backdoor.

श्री राजनारायण (उत्तर प्रदेण) : श्रीमन, इसके बारे में मैंने भी निवेदन किया था क्यों-कि आज जो उडीसा बन्द का प्रश्न है वह एक दल का प्रश्न है बल्कि वह एक नीति सम-वन्धी प्रक्षन है और आज आप देख रहे है कि लोक सभा में श्रीमती फीरोज गांधी की सरकार के विरुद्ध अविश्वास का प्रस्ताव आ रहा है फिर भी संसोपा पार्टी ने अपने दल के नेता श्री रवी राय को आज्ञा प्रदान की कि वह आज वहां रहें, उडीसा में रहे । आज वह भवनेश्वर में हैं।

इसलिये मैं आपसे कहना चाहता हूं कि इस पर पूरी बहस हो । ध्यानाकर्षण तो हमारे मल्क गोविन्द रेड्डी जी ने कर दिया मगर इस पर पूरी बहस हो कि उड़ीसा के साथ इस सरकार ने स्टेप-मदर्ली ट्रीटमेंट क्यों किया और वहां की जनता की आकांक्षाओं की पूर्ति क्यों नहीं की । यह हमारा आपसे निवेदन है ।

श्री सभापति : ठीक है, श्री जगदम्बी प्रसाद यादव ।

श्री जगदम्बी प्रसाद यादव (बिहार) : अभी देश में नक्सलवादी कांड की ओर सब का ध्यान आकर्षित है और उसी तरह का भयंकर कांड बिहार के मजफ्फरपुर के मशहरा विकास प्रखंड मे हआ है और वर्षों से ऐसा कांड हो रहा है और वहां पांच हत्याये हो चुकी हैं...

steel plant in Orissa

THE LEADER OF THE OPPOSI-TION (SHRI S. N. MISHRA) : Sir, this is another subject. But my submission is...

MR. DEPUTY CHAIRMAN : We have had enough discussion about it.

SHRI S. N. MISHRA : I was trying to catch your eye. I thought that the hon'ble Member was going to refer to the same subject but he switched over to another point.

श्री उपसभापति : यादव जी, जरा आप बैठ जाइये, इनकों पहले बोल लेने दीजीये।

SHRI S. N. MISHRA : Sir, the question of location of the steel plants has taken a very serious turn. Now, recently the Prime Minister was pleased to make a gift of two or three steel Now here is plants to certain States. a State which is a candidate for a steel plant; probably they have advanced very plausible arguments in its favour. How is Parliament to judge about it? The Prime Minister without consulting the Planning Commission has been making a gift of the steel plants. We do not know on what rational grounds she has been doing this. In fact, the general impression is that it is out of electoral considerations that she has been giving a go-by to planning principles and priorities. Now the Orissa people are completely united on this issue, There is a complete "bandh" in Orissa and all the Members-almost all-belonging to both the Houses of Parliament are staging a "dharna" at the residence of the Prime Minister. Now, what exactly do you expect us, Mr. Deputy Chairman, to do in this matter? The only thing that we can do is to demand that the Prime Minister should come forward with a comprehensive policy statement on the location of steel plants, and also supply to us the reasons that have impelled her not to grant a steel plant to Orissa, because in view of the universal demand in Orissa, there must be a plausible case for the location of a steel plant in Orissa. Would the Prime Minister come forward with a comprehensive policy statement on the location of steel plants? That is the main issue.

alleged political murders 150 in Muzaffarpur

SHRI BHUPESH GUPTA : Sir,...

MR. DEPUTY CHAIRMAN: Please sit down. We have had enough discussion on this now.

SHRI BHUPESH GUPTA: Two Members of Parliament met the Prime Minister and they were told that after the completion of something, it would be given. Ther fore, a statement should be made here. This is a suitable occasion for the Prime Minister to come and announce that this steel plant would be granted.

SHRI MAHAVIR TYAGI (Uttar Pradesh): Why did the Orissa people not exercise pressure earlier? They have done it now; they will have it.

MR DEPUTY CHAIRMAN : Now, Mr. Yadav.

REFERENCE TO ALLEGED POLI-TICAL MURDERS IN MUZAFFAR-PUR

श्री जगदम्बी प्रसाद यादव (बिहार) : श्रीमन्, मुजफ्फरपुर का मसेहरी ब्लाक नक्सल-वादियों के लिए हिन्दुम्तान में मशहूर हो रहा है और इसी लिए सर्वोदय नेता श्री जयप्रकाश नारायण जी व्हां पर अड्डा मारे बैठे हैं और जिस प्रकार से श्रीमन्, आज का सरकारी दल ऐसे लोगों से गठबंधन कर रहा है जिन को संविधान में जननंत्र में और कानून के झासन में विश्व स नही है उस के कारण ही आज देश में आतंकवादियों का बोलबाला हो रहा है ।

श्रीमन्, इसी संबंध में दूसरी बात यह है कि आज सत्ताम्ब्द दल और उस के प्रधान मंत्री जिम प्रका में जनसंघ के खिलाफ एक घ्रणापूर्ण वातावरण तैयार कर रहे हैं उसी का यह प्रतिफल ह कि मसेहरी ब्लाक में आतंक-वादियो ने श्री रामगरीब दास की हत्या 24 तारीख की रात को कर दी । श्रीमन्,

इस मसेहरी ब्लाक में 5 हत्यायें आतंकवादियों द्वारा हो चुकी है और वहां की इंटेलीजेंस का कहना है कि जब तक वहां का डी० एस० पी० श्री डी० के० दुबे वहां है तब तक वहां की स्थिति सूधरने वाली नहीं है । वहां पहले एक बिजली सिंह की हत्या के मामले में उनका एक्सप्लेनेशन मांगा गया था जिस में राजेश्वर सिह और तस्लीम यह दोनों मुख्य अभियुक्त थे, और उस डी० एस० पी० के कारण ही यह सब वहां हो रहा है और उसी के कारण यह रामगरीब दास की हत्या हुई है। उस के पास केवल दस कट्ठा जमीन है और चार, पांच बालबच्चे हैं । उस की हत्या के विरोध में सारे मुजफ्फरपुर में कंप्लीट हड़ताल रही । उस की शव याता में 10, 12 हजार लोग गये। जब उस की शव याता में दस, वारह हजार लोग जा रहे थे और उस शहर में पुलिस काफी तादाद में थी उस समय भी उस शहर के एक कोने में राम चन्द्र के घर को लटा गया और उन लोगों को मारने का भी प्रयत्न किया गया। हो सकता है कि उन लोगों को मारा गया हो । इस लिए में सरकार से जानना चाहता हूं कि जिस जगह के वे रहने वाले हैं वहां केवल दस घर हिन्दुओं के हैं और 40 घर मुसलमानों के हैं । मैं सरकार से जानना चाहुंगा कि उन को मारने वाले नक्सलवादी थे या साम्यवादी थे क्योंकि जो उन का डाइंग डिक्लेरेशन है उस में उन्होने जो नाम लिए है उस से यह बात निकलती है । साथ ही मैं सरकार से यह भी जानना चाहता हूं कि उन को मारने वाले पाक तत्वतौ नहीं है कि जो नक्सलवादी बन कर उन की हत्या किये हों । मैं सरकार से यह भी जानना चाहता हं कि क्या उसे पता है कि उन को धमकी भरे पत्न भी मिलते थे और पुलिस को इस बात की सूचना थी और पूलिस और सरकार को सूचना मिलने के बाद भी यह सरकार जो कम्यनिस्टों के इणारे पर चलती है, ऐसे व्यक्ति की रक्षा नहीं कर सकी । क्योंकि ये